

from the 1st January, 1958, onwards);

(iv) The Weekly, "Bulletin of Industrial Licences, Imports Licences and Export Licence", issued by the Chief Controller of Imports and Exports (in respect of the period from October, 1961, onwards); and

(v) The Monthly, "Journal of Industry & Trade", issued by the Director of Commercial Publicity, Ministry of Commerce (in respect of the period from October, 1961, onwards).

Copies of the afore-mentioned publications are available in the Library of the House.

(b) Statistics regarding financial outlay involved in the licensed cases have not been compiled and are not readily available.

Development of Small Scale Industries

534. Shri R. S. Vidyarthi: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the total Central assistance sanctioned to the State Governments for the development of small scale industries during 1966-67 State-wise;

(b) whether some State Governments have also asked for loans to establish industrial estates; and

(c) if so, the details of such loans sanctioned to various States?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-510/67].

बिहार में खनिजों पर शुल्क तथा रायल्टी की दरें

535. श्री विजयलक्ष्मि मिश्र :
श्री क० ना० तिवारी :

क्या इस्पात, खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार सरकार ने बिहार में निकाले जाने वाले खनिजों पर शुल्क और रायल्टी की दरें बढ़ाने के लिये केन्द्रीय सरकार के पास एक प्रस्ताव भेजा है; और

(ख) यदि हाँ, तो इस पर केन्द्रीय सरकार की क्या प्रतिक्रिया है ?

इस्पात, खान तथा धातु मंत्री (श० जवाहर देवूरी) : (क) हाँ, महोदय ।

(ख) इस विषय के महत्व को तथा दूसरे राज्यों तथा खनिज उद्योग के प्रति निवेदनो को ध्यान में रखते हुए सरकार ने एक अध्ययन मंडल स्थापित किया है। यह मंडल खनिजों पर दिये जाने वाले स्वमित्व के प्रश्न का अध्ययन करेगा। अध्ययन मंडल की रिपोर्टें हाल ही में प्राप्त हुई हैं और उसे राज्य सरकारों में, उनके विचार जानने के लिये परिचालित किया गया है। राज्य सरकारों से टिप्पण प्राप्त होने पर सरकार निर्णय करेगी।

ECAFE Meeting at Tokyo

536. Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri R. K. Birla:
Shri Ram Kishan Gupta:
Shri Sidheshwar Prasad:
Shri Y. A. Prasad:
Shri N. K. Sanghi:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that a meeting of the Economic Commission for Asia and the Far East was held at Tokyo on the 15th April, 1967;

(b) if so, whether India participated in that meeting;

(c) the main decisions arrived at the meeting; and

(d) to what extent India is benefited by the same?

The Minister of Commerce (Shri Dinesh Singh): (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-411/87].

आस्ट्रेलिया द्वारा रेलवे के सामान की खरीद

537. श्री विभूति मिश्र :

श्री क० ना० तिवारी :

श्री एस० प्रार० दामानी :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आस्ट्रेलिया की सरकार भारत में निर्मित रेलवे के सामान की खरीद की संभावना का पता लगा रही है; और

(ख) यदि हाँ, तो उसका ब्योरा क्या है ?

रेलवे मंत्री (श्री० यु० पुताब) :

(क) जी नहीं।

(ख) सवाल नहीं उठता।

Watch Factories with Soviet Collaboration

538. श्री S. M. Banerjee:
Shri Madhu Limaye:
Shri Ram Gopal Shalwale:
Shri Manibhai J. Patel:
Shri Y. S. Kushwah:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that new watch factories with Soviet collaboration are to be established in the country;

(b) if so, the terms of the collaboration; and

(c) whether these factories will start production in the Fourth Plan period?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir. Approval to set up two watch factories with Soviet Collaboration has been granted to two private parties.

(b) The terms of collaboration are under examination.

(c) It is hoped that these factories will start production in the Fourth Plan Period.

Closure of Textile Mills on alternative Saturdays

539. श्री S. M. Banerjee:
Shri Madhu Limaye:
Shrimati Jyotsna Chanda:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that closing of textile mills on alternate Saturdays has been opposed by all the Trade Unions;

(b) if so, whether Government propose to reconsider the whole matter;

(c) whether concentration of cotton in the hands of a few has been discouraged; and

(d) if so, the steps taken to unearth such cotton bales?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): (a) and (b), Government have not received any representation from Trade Unions against the extra closure every alternate week effective from 10th April, 1967. In any case, keeping in view the cotton shortage and the liberalisation of the compulsory closure, Government do not propose to reconsider the matter just yet.

(c) and (d). Limitations on stocks of cotton that can be held by mills coupled with the credit restriction in respect of cotton and requalifying of